

Krishna and Godavari basins in Andhra Pradesh so far ;

(b) the number of successful wells and the quantum of oil or gas estimated to be available for exploration from these wells ; and

(c) the number of successful wells drilled in the Cauvery basin in Tamil Nadu and the estimated oil and gas resources found there ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) 41.

(b) Oil/gas has been found in 13 wells. The extent of the discoveries will be known only after the structures are delineated.

(c) 9 successful wells have been drilled so far. Trial production has started from Narimanam. The assessment of other prospects is in progress.

Italian loan for Farakka Super Thermal Power Station

3360. SHRI D.B. PATIL : Will the Minister of ENERGY be pleased to state :

(a) whether Italy had offered a loan of 150 million dollars in 1984 as a co-financing facility for Farakka Super Thermal Power Station along with World Bank ;

(b) if so, whether loan formalities have been completed ; and

(c) if so, the details thereof in particular about the rate of interest and mode of repayment ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The Farakka Super Thermal Power Project Stage-II is being implemented with assistance from the World Bank. Italy has offered to co-finance the cost of this Project (Steam Generators) as follows :

- (a) Grant of US \$ 6 million ;
- (b) Soft loan amounting to US \$ 55 million ; and
- (c) The balance of foreign exchange portion of the contract has export credit.
- (b) No, Sir.
- (c) Does not arise.

Supply of Bamboo for Cocher Paper Mill (Assam)

3361. SHRI SUDARSAN DAS : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Hindustan Paper Corporation Limited has entered into any agreement with Government of Assam and District Council of North Cachar Hills for sustained and continuous supply of bamboo at a fixed royalty for Cachar paper mill ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Yes, Sir. Hindustan Paper Corporation Ltd. entered into an agreement in December, 1980 with Government of Assam and North Cachar Hills District Council for supply of Bamboo for the two Pulp & Paper Mills in the State of Assam for a period of 30 years. The rate of royalty fixed was as follows :

| | |
|----------------|---------------------|
| First 10 years | : Rs. 30/- per M.T. |
| Next 10 years | : Rs. 40/- per M.T. |
| Last 10 years | : Rs. 45/- per M.T. |

The aforesaid agreement was modified by means of a supplementary agreement on 7th November, 1985 whereby the period of lease has been fixed at 30 years for Reserved Forest and 10 years for unclassified State Forest. The Royalty rates determined as per the agreement are as follow :

| | Rate per tonne | |
|-------------------|---|---|
| | Full Muli bamboo from unclassified Forest | For other bamboo from unclassified State Forest and Reserved Forest |
| 1st to 5th year | Rs. 40/- | Rs. 30/- |
| 6th to 10th year | Rs. 45/- | Rs. 35/- |
| 11th to 15th year | — | Rs. 40/- |
| 16th to 20th year | — | Rs. 45/- |
| 21st to 25th year | — | Rs. 50/- |
| 26th to 30th year | — | Rs. 55/- |